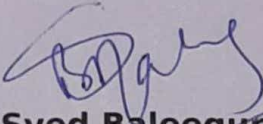


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated: **03-06-2021**.

(Morning Session)	(Afternoon Session)
Hearing 1 R.A. 5023/2019 2 M.C. 5040/2020	Issues 1 MVC 7/2020
Evidence 3 M.V.C. 47/2016 4 M.V.C. 525/2015 5 P and SC 5016/2018 6 M.C. 5067/2019 7 M.C. 5012/2020 8 M.C. 5202/2020 9 P and SC 5044/2020 10 P and SC 5045/2020	Steps 2 R.A. 5091/2017 3 R.A. 5067/2019 4 M.A. 5030/2020 5 M.V.C. 17/2020 6 M.C. 5163/2020 7 P and SC 5014/2021
Arguments 11 R.A. 5094/2016 12 G and WC 5001/2019 13 R.A. 5040/2019 14 M.C. 5049/2020 15 M.A. 5070/2020	Charge 8 SC 5004/2020
	HBC 9 SC 5002/2021 10 SC 5005/2021


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge
Anekal, Bangalore Rural Dist.

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. All other Civil Cases listed on 03-06-2021 are posted to 05.08.2021.

Matter listed on 03.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, A

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.627/2008	16	OS No.127/2019
2	OS No.823/2012	17	OS No.384/2019
3	OS No.513/2014	18	OS No.267/2019
4	OS No.379/2014	19	OS No.111/2019
5	OS No.452/2015	20	OS No.36/2020
6	OS No.23/2016	21	OS No.43/2020
7	OS No.547/2016	22	OS No.193/2020
8	OS No.219/2016	23	OS No.370/2020
9	OS No.411/2017	24	OS No.372/2020
10	OS No.383/2017	25	OS No.405/2020
11	OS No.243/2017	26	OS No.45/2021
12	OS No.479/2017	27	FDP No.4/20114
13	OS No.539/2018	28	Misc No.1/2017
14	OS No.489/2019	29	Misc No.3/2018
15	OS No.539/2019	30	CC No.982/2016

I Addl. Civil Judge & JMFC,
Anekal